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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 804/2024

In the matter of:

Praveen Kumar Gupta

...Applicant

Versus

Govt. of NCT of Delhi.

...Respondents

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Filed by


(Satender Kumar)

Sr. Environmental Engineer

Dated: 28th February, 2025

Place: Delhi

In the matter of:

Praveen Kumar Gupta

...Applicant

Versus

Govt. of NCT of
Delhi.

...Respondents

ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE WITH RESPECT TO THE ORDER DATED 23.08.2024.

I, Satender Kumar, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this matter was taken up by this Hon'ble Tribunal on 23.08.2024. The grievance in the Original Application was that some persons had made temporary residences on the roadside at Rampura and Rohtak road Delhi and they were engaged in making statue and blacksmiths, extracting metal from electric wires by burning the rubber covering of Electric wire.

That, this Hon'ble Tribunal took up this matter and constituted a Joint Committee comprising District Magistrate (North West) and Delhi Pollution Control Committee. DM(North West) was appointed as a Nodal Agency for co-ordination and compliance.



4. That, in compliance with order, joint inspection comprising officials of Revenue Authorities and DPCC was conducted on 03.12.2024 of the roadside at Rampura and Rohtak road Delhi. During the inspection no violations were found. No persons were found extracting metal from electric wires by burning rubber covering of the electric wire. A local enquiry from few nearby residents/workers was also made and it was found that no extraction of metal from electric wires is observed in the said area. Copy of the joint inspection report dated 03.12.2024 along with photographs are enclosed herewith as ANNEXURE-1.
5. That, in view of the findings, Tehsildar, Saraswati Vihar, Northwest District issued letter on 03.12.2024 to PWD to take necessary action as per the law and to submit action taken report. Copy of the letter dated 03.12.2024 is enclosed herewith as ANNEXURE-2.
6. In view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

28 FEB 2025

Verified at New Delhi on this ___ day of February, 2025.



ATTESTED

 NOTARY PUBLIC
 GOVT. OF NCT OF DELHI


DEPONENT

28 FEB 2025

JOINT INSPECTION REPORT

With reference to the letter F.No. DPCC-L015/4/2024-CFC-3-DPCC/2975-77, dated: 25-11-2024, from the office of Delhi pollution Control Committee (DPCC), department of Environment, GNCTD, a joint inspection of temporary residences on the roadside at Rampura and Rohtak Road Delhi, was conducted on 03.12.2024, in which Tehsildar/Executive Magistrate (Saraswati Vihar), Patwari concerned and JEE DPCC, were present.

As per the joint inspection, no environmental damage was observed during inspection as mentioned in the Original Application no. 804/2024 titled "Praveen Kumar Gupta v/s GNCTD", by the temporary residents along the roadside at Rampura and Rohtak road Delhi, from statue making and blacksmiths. No persons were found extracting metal from electric wires by burning rubber covering of the electric wire. A local enquiry by few nearby residents/workers was made. As per the local enquiry as well no extraction of metal from electric wires is being carried out in the area.

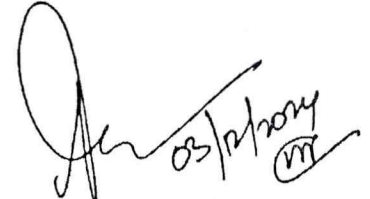
Temporary encroachment on the main Rohtak Road Delhi near Rampura was found during the inspection for which a letter to the concerned in PWD may be written to take necessary action as per the law.


(HARPAL SINGH)

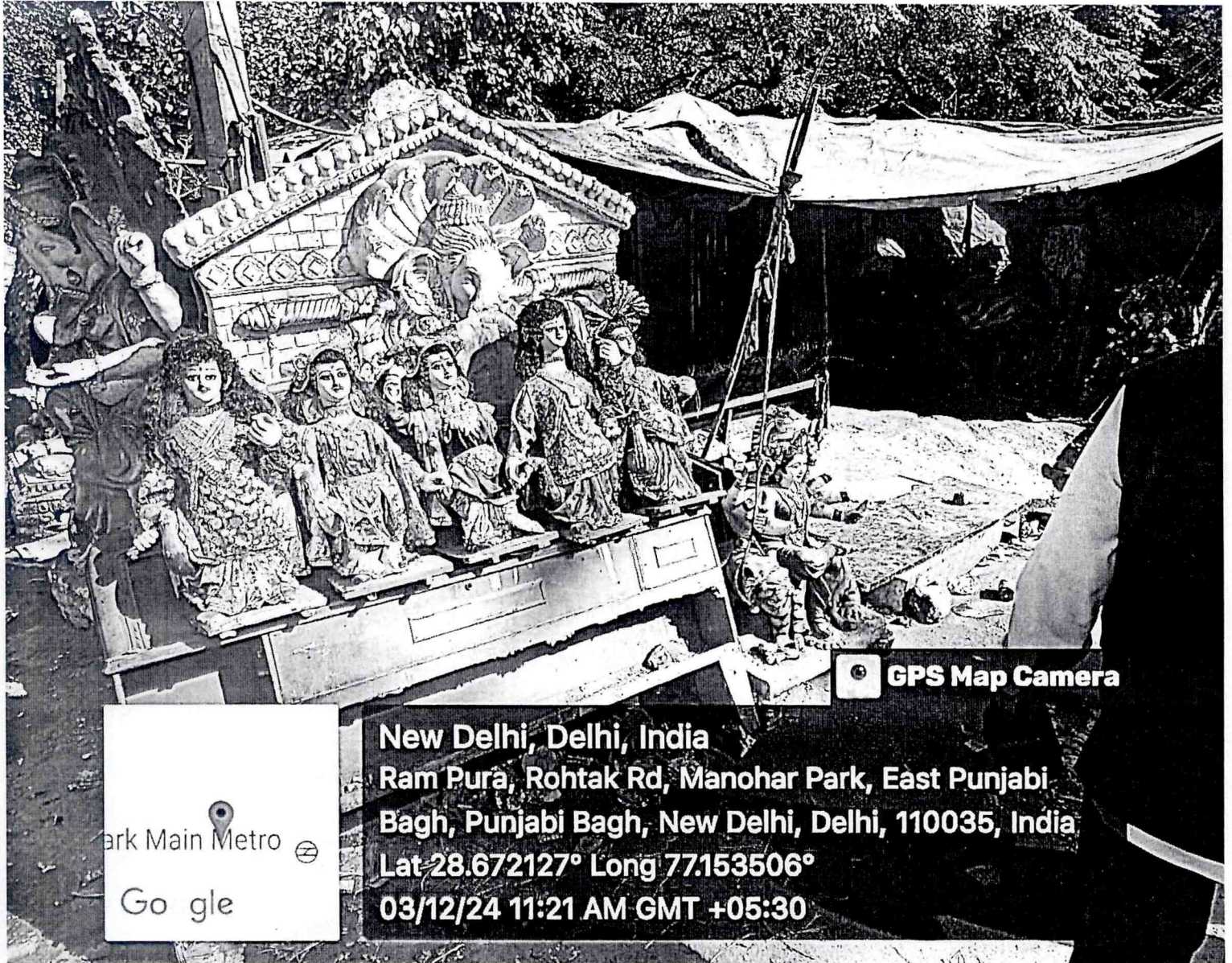
Tehsildar/Executive Magistrate,
(Saraswati Vihar, Distt. North West)


(MAHABIR BURNWAL)

JEE/ DPCC.


(AKASH RANA)

Halka Patwari.

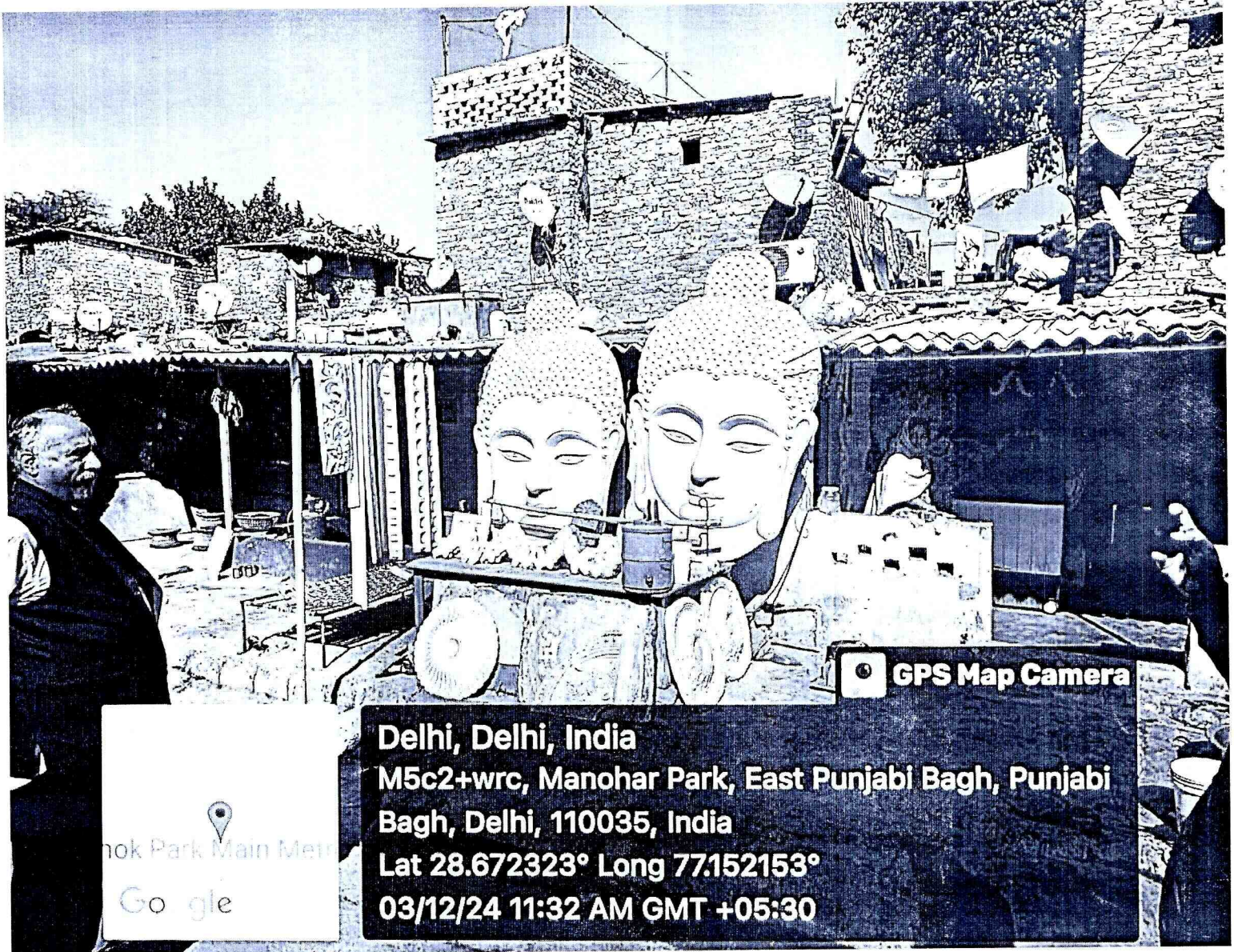


GPS Map Camera

Manohar Park Main Metro
Google

New Delhi, Delhi, India
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Bagh, Punjabi Bagh, New Delhi, Delhi, 110035, India
Lat-28.672127° Long 77.153506°
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GPS Map Camera

Manohar Park Main Metro
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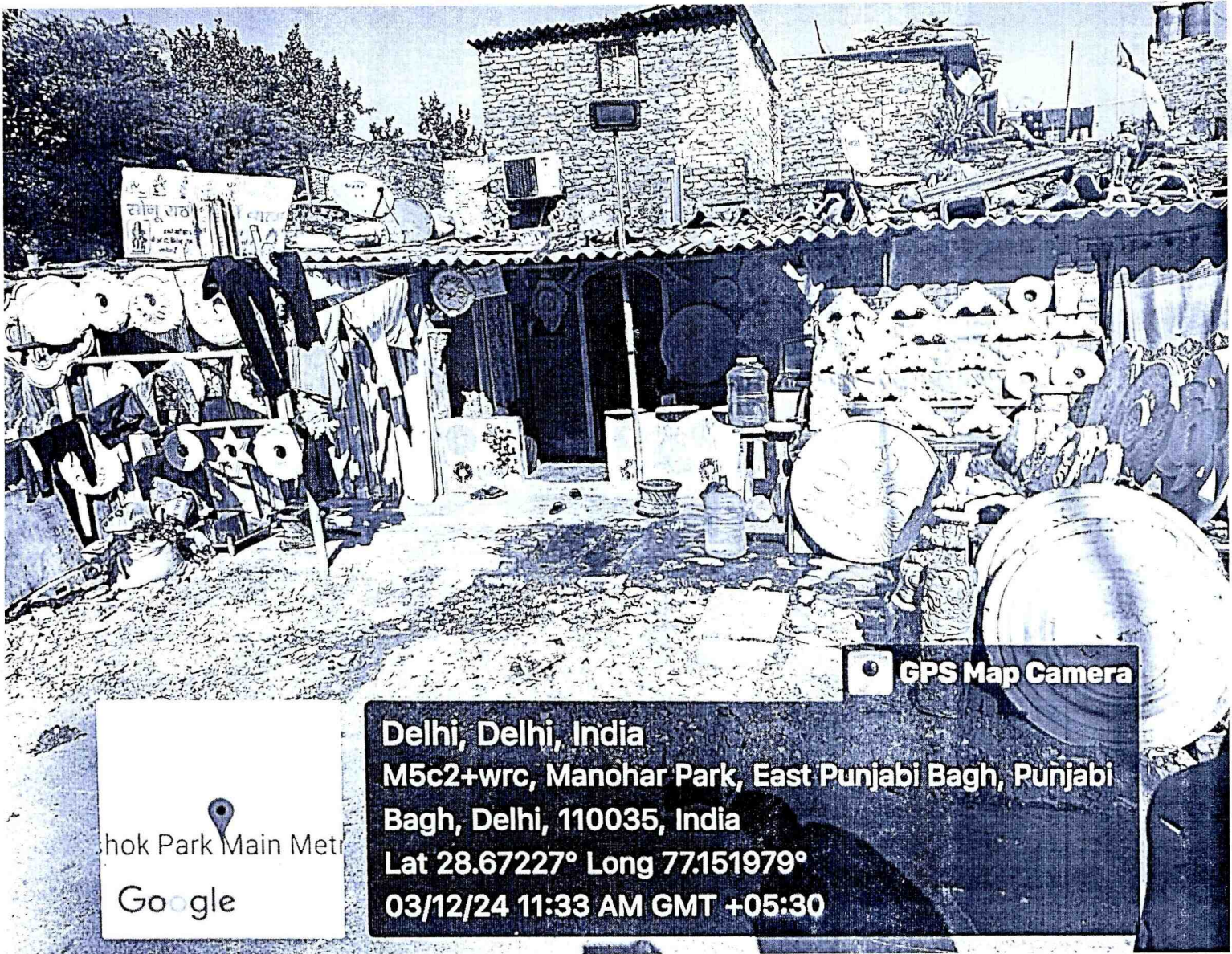
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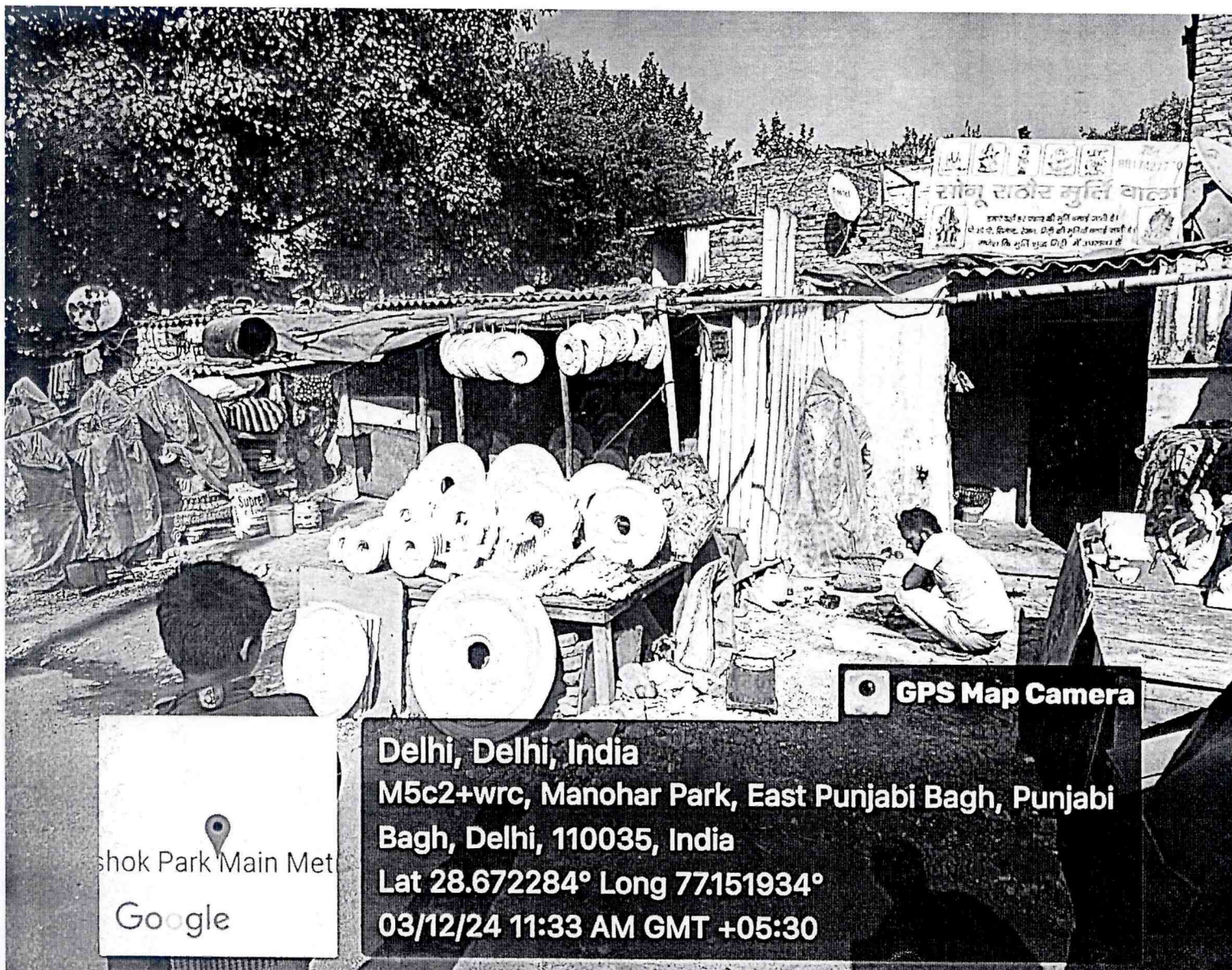
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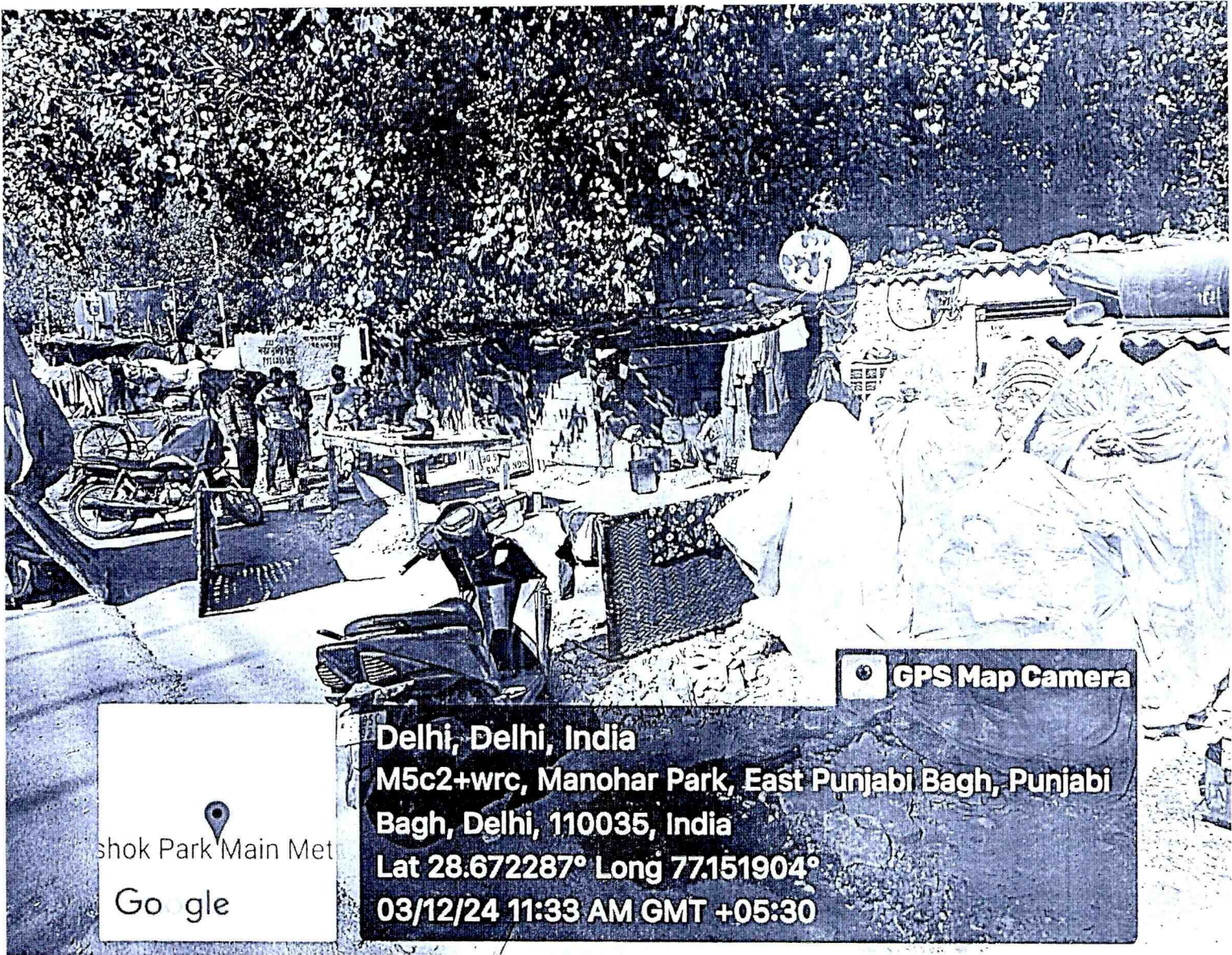


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Bagh, Delhi, 110035, India
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Annexure-2

10

OFFICE OF THE TEHSILDAR/ EXECUTIVE MAGISTRATE (SARASWATI VIHAR)
GOVERNMENT OF N.C.T OF DELHI, REVENUE DEPARTMENT, DISTRICT NORTH-WEST,
OLD MIDDLE SCHOOL BUILDING, RAMPURA, DELHI 110035.

F.NO./TEH/SV/2024/Misc./1848

Dated: 31/12/2024

To,

The Executive Engineer,
Public Works Department,
North West Road division 2,
Near Keshav Mahavidyalya,
Sainik Vihar, Delhi 110034.

Subject: Removal of Encroachment on the roadside at Rohtak Road Delhi near Rampura village as per the orders of the Hon'ble NGT of Delhi.

Sir,

With reference to the orders of the Hon'ble NGT of Delhi in the Original Application no. 804/2024 titled "Praveen Kumar Gupta v/s GNCTD" and letter F.No. DPCC-L015/4/2024-CFC-3-DPCC/2975-77, dated: 25-11-2024, from the office of Delhi pollution Control Committee (DPCC), department of Environment, GNCTD, a joint inspection of temporary residences on the roadside at Rampura and Rohtak Road Delhi, was conducted on 03.12.2024, in which Tehsildar/Executive Magistrate (Sarsawati Vihar), Patwari concerned and JEE DPCC, were present.

As per the joint survey, temporary/soft encroachment was found on the roadside of the PWD road (Rohtak Road Delhi) near Ashok Park Main metro station. It is requested that necessary action as per the law may be taken in a time bound manner so that appropriate report may be submitted in the Hon'ble NGT in time. The joint survey report along with timestamped geotagged photos are attached for your ready reference.

[Handwritten Signature]
31/12/24

Tehsildar/Executive Magistrate
Saraswati Vihar, Distt. North-West, Delhi.

Copy to:

1. Incharge CFC-III, DPCC, Department of Environment, 3rd Floor, DMRC Building, Shastri Park, Delhi.

